

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 199
ANSWERED ON TUESDAY, FEBURARY 04, 2025**

FOREIGN COMPANIES REGISTERED IN THE COUNTRY

199 SHRI SANJAY KUMAR JHA :

- a) The number of foreign companies registered during each of the last five years and current year and revenue earned therefrom, sector and state UT wise.
- b) The number of such companies set up with Foreign Capital and those set up with domestically generated capital separately, company/sector wise
- c) Whether guidelines have been issued by the government in connection with registration of foreign company periodically and if so, details thereof
- d) Whether certain foreign companies/ entities are conducting online activities without getting themselves registered and
- e) If so the details thereof the action taken by the government to safeguard the interests of Indian consumers and investors?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS AND
MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS.**

[SHRI HARSH MALHOTRA]

(a)&(b) : Foreign company is defined under section 2 (42) of the Companies Act, 2013 which means any company or body corporate incorporated outside India which has a place of business in India whether by itself or through an agent, physically or through electronic mode; and conducts any business activity in India in any other manner. Thus, foreign companies are incorporated outside India and they have a place of business in India. These companies are set up with foreign capital. The number of foreign companies registered state wise in the last five years and current year is enclosed as Annexure I to V

(c) No guidelines have been issued in connection with the registration of foreign companies periodically. However, MCA *vide* Companies (Registration of Foreign Companies) Rules, 2024 issued notification no. G.S.R. 491(E) dated 12.08.2024 wherein, it has been decided that the Processing of form FC-1 will be done by RoC- CRC instead of RoC-Delhi.

It is further stated that the principal rules for the Chapter XXII Companies Incorporated Outside India was published vide G.S.R. 266(E), dated the 31st March, 2014. The same has been amended vide G.S.R. 36(E) dated 20.01.2023- to roll out e-forms FC-1,FC-2,FC-3 and FC-4 in MCA21 Version 3.0 and vide G.S.R. 538 (E) dated 05.08.2021- an explanation to the electronic mode in pursuance to section 2(42) has been added which reads as under :-

Explanation.- For the purposes of this clause, electronic based offering of securities, subscription thereof or listing of securities in the International Financial Services Centres set up under section 18 of the Special Economic Zones Act, 2005 (28 of 2005) shall not be construed as ‘electronic mode’ for the purpose of clause (42) of section 2 of the Act.

(d)& (e): No such information is available under MCA 21 registry.

Statement referred to in reply to Rajya Sabha Unstarred Question No. 199 for answer on 4.2.2025 regarding foreign companies registered in the country.

Annexure-I

Foreign companies registered State / UT-wise

State	2020	2021	2022	2023	2024	2025	Grand Total
Andhra Pradesh	1					1	2
Assam		1			1		2
Bihar		1					1
DELHI	25	17	12	22	16	1	93
Gujarat	3	2	5	7	5		22
Haryana	8	9	11	3	5		36
Himachal Pradesh	1						1
Karnataka	7	7	3	3	3		23
Kerala			1		2	1	4
Madhya Pradesh					1		1
Maharashtra	22	19	22	12	10		85
Orissa	2		1				3
Rajasthan	1	1					2
Tamil Nadu	11	9	4	3	5	2	34
Telangana	2	2	1	3	1		9
Uttar Pradesh	4	1	1	3	2		11
Uttarakhand	1	1	1	1	1		5
West Bengal	2	5	2		1		10
Grand Total	90	75	64	57	53	5	344

Foreign companies registered Sector-wise

Industrial Activity Description	2020	2021	2022	2023	2024	2025	Grand Total
Others	90	75	64	1			230
Activities auxiliary to financial service activities n.e.c.				3	1		4
Activities related to air transport of passengers, animals or freight				1	1		2
Architectural and engineering activities and related technical consultancy				4	5		9
Cargo handling incidental to air transport				2			2
Combined office administrative service activities				1	2		3
Construction and maintenance of airfield runways				1			1
Construction and maintenance of motorways, streets, roads, other vehicular and pedestrian ways, highways, bridges, tunnels and subways					1		1
Construction of floating structures (floating docks, pontoons, coffer-dams, floating landing stages, buoys, floating tanks, barges, lighters, floating cranes, non-recreational inflatable rafts etc.)						1	1

Educational support services				1			1
Electric power generation using solar energy				1			1
Higher education in science, commerce, humanity and fine arts leading to a university degree or equivalent				1	1		2
Hotels and Motels, inns, resorts providing short term lodging facilities; includes accommodation in house boats				1			1
Installation of industrial machinery and equipment				1		1	2
Installation of telecommunications wiring, computer network and cable television wiring, including fibre optic, satellite dishes					1		1
Life insurance				1			1
Management consultancy activities					1		1
Management of other investment funds					1		1
Manufacture of other agrochemical products n.e.c.				1			1
Manufacture of other fabricated metal products n.e.c.					1		1
Market research and public opinion polling					1		1
Monetary intermediation of commercial banks, saving banks. postal savings bank and						2	2

discount houses							
Non-specialized wholesale trade					1		1
Other business support service activities n.e.c.				10	10	3	23
Other civil engineering projects n.e.c.				1	2		3
Other financial service activities, except insurance and pension funding					2		2
Other information technology and computer service activities n.e.c				2			2
Other non-specialised wholesale trade n.e.c.				1			1
Other professional, scientific and technical activities n.e.c.				4	3		7
Other semi- processed, processed or instant foods n.e.c. except farinaceous products and malted foods and manufacturing activities like manufacture of egg powder, sambar powder etc. (this excludes the activities covered under 10619)					1		1
Other specialised office support services activities					1		1
Other specialized design activities n.e.c.				4	1		5
Passenger air transport					1		1
Passenger airways				1	1		2
Production of liquid				1			1

and gaseous fuels, illuminating oils, lubricating oils or greases or other products from crude petroleum or bituminous minerals							
Reinsurance					1		1
Research and experimental development on social sciences and humanities				5			5
Retail sale of pharmaceutical and medical goods, cosmetic and toilet articles in specialized stores					1		1
Sale of motor vehicle parts and accessories					2		2
Security systems service activities				1			1
Services incidental to offshore oil extraction				1			1
Support activities for other mining and quarrying					1		1
Support activities for petroleum and natural gas mining					1		1
Technical testing and analysis					2		2
Trusts, funds and other financial vehicles				1			1
Undifferentiated goods-producing activities of private households for own use				2			2
Wholesale of construction and civil engineering					1		1

machinery and equipment							
Wholesale of electrical machinery, equipment and supplies, n.e.c.					1		1
Wholesale of industrial chemicals,				1			1
Wholesale of other basic/manufactured food stuffs n.e.c.				1			1
Wholesale of other electronic equipments and parts thereof					1		1
Wholesale of paints, varnishes, and lacquers					1		1
Wholesale of scientific, medical and surgical machinery and equipment				1			1
Grand Total	90	75	64	57	53	5	344

Annexure-III

**Fee deposited for registration of place of business of foreign companies in India there from
State/UT-wise**

State	2020	2021	2022	2023	2024	2025	Grand Total
Andhra Pradesh	1266000	696000	1566000	342000	366000	210000	4446000
Assam		6000	96000	66000	18000		186000
Bihar	24000	528000	36000	42000	24000		654000
Chandigarh	60000	48000	18000	30000	78000		180000
Chattisgarh	18000	18000	18000	6000			60000
Delhi	17346000	26022000	25500000	12048800	18798150	1326000	101040950
Goa	264000	42000	684000	30000	24000		1044000
Gujarat	1056000	3312000	1926000	744000	1644050	84000	8766050
Haryana	5256000	14916000	13164000	5958000	6800145	348000	46442145
Himachal Pradesh	66000						66000
Karnataka	6150000	8334000	7944000	6222000	7164050	840000	36654050
Kerala	834000	786000	546000	204000	1290100	18000	3678100
Madhya Pradesh	540000	426000	234000	102000	252000		1554000
Maharashtra	23112000	36432000	40920000	8412000	10056000	1194000	120126000
Manipur	18000	18000	18000				54000
Orissa	144000	384000	1044000				1572000
Pondicherry	36000						36000
Punjab	204000	198000	114000				516000
Rajasthan	402000	432000	246000				1080000
Tamil Nadu	5460000	7998000	9240000				22698000
Telangana	960000	4122000	2340000	36000			7458000
Uttar Pradesh	1314000	2268000	3750000				7332000
Uttarakhand	234000	144000	492000				870000
West Bengal	1134000	3012000	2244000				6390000
Others	125400	264600	690000	78000			2184000
Gr. Total	66342000	111114000	112830000	34320800	46514495	4014000	294720000

**Fee deposited for registration of place of business of foreign companies in India there from
sector wise as per NIC Code 2004**

Description	2020	2021	2022	2023	Grand Total
Agriculture and Allied Activities	84000	72000	258000		414000
Business Services	18762000	31998000	31344000	3264000	85368000
Community, personal & Social Services	17328000	30318000	24558000	60000	72264000
Construction	1632000	2460000	2652000		6744000
Electricity, Gas & Water companies	312000	402000	1302000		2016000
Finance	1716000	2322000	2490000	12000	6540000
Insurance	1026000	930000	384000	18000	2358000
Manufacturing (Food stuffs)	24000	24000	528000		576000
Manufacturing (Leather & products thereof)	18000	198000	18000		234000
Manufacturing (Machinery & Equipment's)	2040000	1758000	4674000		8472000
Manufacturing (Metals & Chemicals, and products thereof)	696000	1308000	828000		2832000
Manufacturing (Others)	120000	222000	120000		462000
Manufacturing (Paper & Paper products, Publishing, printing and reproduction of recorded media)	18000	18000	114000		150000
Manufacturing (Textiles)	24000	492000	210000		726000
Manufacturing (Wood Products)	12000				12000
Mining &	1488000	4020000	4428000	30000	9966000

Quarrying					
Real Estate and Renting	18000	30000	36000		84000
Trading	1014000	2358000	5160000	12000	8544000
Transport, storage and Communications	1386000	4662000	3492000		9540000
(blank)	18624000	27522000	30174000	1098000	77418000
Grand Total	66342000	111114000	112770000	4494000	294720000

Annexure-V**Fee deposited for registration of place of business of foreign companies in India there from sector wise as per NIC Code 2008**

ACTIVITY_DESCRIPTION	2022	2023	2024	2025	Grand Total
Activities auxiliary to financial service activities n.e.c.		6000	60000		66000
Architectural and engineering activities and related technical consultancy		24000	162050	6000	192050
Cargo handling incidental to air transport		6000	96000		102000
Combined office administrative service activities			84100		84100
Construction and maintenance of airfield runways		6000			6000
Construction and maintenance of motorways, streets, roads, other vehicular and pedestrian ways, highways, bridges, tunnels and subways			18000		18000
Construction of floating structures (floating docks, pontoons, coffer-dams, floating landing stages, buoys, floating tanks, barges, lighters, floating cranes, non-recreational inflatable rafts etc.)				18000	18000
Educational support services		12000	12000		24000
Electric power generation using solar energy		18000	42000		60000
Fishing on commercial basis in ocean, sea and coastal		102000			102000

areas					
Growing of tea or mate leaves including the activities of tea factories associated with tea plantations. (Processing by independent units is classified under class 1549)		6000	72000		78000
Growing of oilseeds including peanuts or soya beans		6000		30000	36000
Growing of sugarcane or sugar beet			54000		54000
Higher education in science, commerce, humanity and fine arts leading to a university degree or equivalent		6000	24000		30000
Hotels and Motels, inns, resorts providing short term lodging facilities; includes accommodation in house boats		18000	12000		30000
Installation of industrial machinery and equipment			6000		6000
Life insurance			240000		240000
Logging: logging camps and loggers primarily engaged in felling timber and producing wood in the rough such as pitprops, split poles, pickets, hewn railway ties or fuel wood.		24000	12000		36000
Management consultancy activities		30000			30000
Manufacture of basic chemicals except fertilizers and nitrogen compounds		6000	6000		12000
Manufacture of other fabricated metal products n.e.c.			114000		114000
Market research and public opinion polling			30000		30000

Monetary intermediation of commercial banks, saving banks, postal savings bank and discount houses			84050		84050
Non-specialized wholesale trade		30000	18000		48000
Other business support service activities n.e.c.		72000	318050		390050
Other civil engineering projects n.e.c.		6000	72000		78000
Other financial service activities, except insurance and pension funding			150000		150000
Other information technology and computer service activities n.e.c		6000	168000		174000
Other non-specialised wholesale trade n.e.c.		42000	18000		60000
Other professional, scientific and technical activities n.e.c.		96000	84000		180000
Other semi-processed, processed or instant foods n.e.c. except farinaceous products and malted foods and manufacturing activities like manufacture of egg powder, sambar powder etc. (this excludes the activities covered under 10619)		78000	252000		330000
Other specialised office support services activities			66000		66000
Other specialized design activities n.e.c.		6000	18000		24000
Passenger air transport			66050	144000	210050
Passenger airways			6000		6000
Reinsurance			6000		6000
Research and experimental development on social sciences and humanities		66000	12000		78000
Retail sale of pharmaceutical and medical			24000		24000

goods, cosmetic and toilet articles in specialized stores					
Sale of motor vehicle parts and accessories			18050		18050
Security systems service activities		6000			6000
Test Description		12000	12000		24000
Trusts, funds and other financial vehicles		6000	18000	78000	102000
Undifferentiated goods-producing activities of private households for own use		18000	108000		126000
Wholesale of electrical machinery, equipment and supplies, n.e.c.			6050		6050
Wholesale of industrial chemicals,		30000	12000		42000
Wholesale of other basic/manufactured food stuffs n.e.c.		6000			6000
Wholesale of other electronic equipment's and parts thereof			18000		18000
Others	60000	29076800	43916095	3744000	76796895
Grand Total	60000	29826800	46514495	4020000	80421295
